

**APPLICATION CUM DECLARATION FORM FOR LEGAL AID UNDER THE
PATNA HIGH COURT MIDDLE INCOME GROUP LEGAL AID S OCIETY.**

To,

The Secretary

Patna High Court Middle Income Group Legal Aid Society,

Patna.

Sir,

I _____aged ___years, son/ daughter / wife / widow of
_____at present residing at _____,beg
to apply for legal aid/advice.

1. I declare that my Annual Income is Rs. _____

2. The nature of legal aid or advice required is in respect of:-

(Briefly state the nature of dispute, claim of right)

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3. The documents in support of my aforesaid claim/ right/ dispute/ defence is as
under (enclose separate sheet, if required): -

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4. I am willing to furnish such further information may be required for the
purpose of enabling you to consider this application fully.

5. I shall abide by the rules & regulations for availing services under the Patna
High Court Middle Income Group Legal Aid Society.

6. I shall remit the scheduled fee and expenses as prescribed under the Patna High Court Middle Income Group Legal Aid Society, for availing legal service.

7. I wish to avail the services of the following Advocate /Senior Advocate (indicate your order of preference):

1.

2.

3.

8. I am depositing herewith a no refundable service charge of Rs.500/- (cash/cheque).

9. The above statements are true to the best of my knowledge and belief.

Date:

Place: Patna

Signature of Applicant